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Title: Papers laid on the Table of the House by members/Ministers.

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THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Aeronautical Development Agency, Bangalore, for the year 2005-2006, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Aeronautical Development Agency, Bangalore, for the year 2005-2006.

(Placed in Library, See No. LT 5453/2006)

(2) A copy of the Navy (Discipline and Miscellaneous Provisions) (Amendment) Regulations, 2005 (Hindi and English versions) published in Notification No. S.R.O. 57 in Gazette of India dated the 9<sup>th</sup> July, 2005 under section 185 of the Navy Act, 1957.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 5454/2006)

THE MINISTER OF MINORITY AFFAIRS (SHRI A.R. ANTULAY): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under section 13 of the National Commission for Minorities Act, 1992:-

- (a) (i) The Annual Report of the National Commission for Minorities, for the year 1997-1998.
- (ii) The action taken memorandum on the recommendations contained in the report for the year 1997-1998.
- (iii) Review by the Government on the working of the National Commission for Minorities for the year 1997-1998.

(Placed in Library, See No. LT 5455/2006)

- (b) (i) The Annual Report of the National Commission for Minorities, for the year 1999-2000.
- (ii) The action taken memorandum on the recommendations contained in the report for the year 1999-2000.
- (iii) Review by the Government on the working of the National Commission for Minorities for the year 1999-2000.

(Placed in Library, See No. LT 5456/2006)

- (c) (i) The Annual Report of the National Commission for Minorities, for the year 2003-2004.
- (ii) The action taken memorandum on the recommendations contained in the report for the year 2003-2004.
- (iii) Review by the Government on the working of the National Commission for Minorities for the year 2003-2004.

(2) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at items (a) and (b) of (1) above.

(Placed in Library, See No. LT 5457/2006)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the National Minorities Development and Finance Corporation Limited, for the year 2005-2006.
- (ii) Annual Report of the National Minorities Development and Finance Corporation Limited, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5458/2006)

THE MINISTER OF TOURISM AND CULTURE (SHRIMATI AMBIKA SONI): I beg to lay on the Table –

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for Arts, New Delhi, for the year 2001-2002.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for Arts, New Delhi, for the year 2001-2002, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for Arts, New Delhi, for the year 2001-2002.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 5459/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Centre for Arts, New Delhi, for the year 2002-2003.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Centre for Arts, New Delhi, for the year 2002-2003, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indira Gandhi National Centre for Arts, New Delhi, for the year 2002-2003.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 5460/2006)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2004-2005.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2004-2005, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gandhi Smriti and Darshan Samiti, New Delhi, for the year 2004-2005.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 5461/2006)

- (7) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2004-2005.
- (ii) Annual Report of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 5462/2006)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2005-2006.

(Placed in Library, See No. LT 5463/2006)

(10) A copy of the Memorandum of Understanding (Hindi and English versions) between the India Tourism Development Corporation Limited and the Ministry of Tourism for the Year 2006-07.

(Placed in Library, See No. LT 5464/2006)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rammohun Roy Library Foundation, Kolkata, for the year 2004-2005.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 5465/2006)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2004-2005.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Council of Science Museums, Kolkata, for the year 2004-2005, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council of Science Museums, Kolkata, for the year 2004-2005.

(14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.

(Placed in Library, See No. LT 5466/2006)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Nehru Memorial Museum and Library, New Delhi, for the year 2004-2005, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Nehru Memorial Museum and Library, New Delhi, for the year 2004-2005.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 5467/2006)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the Victoria Memorial Hall, Kolkata, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Victoria Memorial Hall, Kolkata, for the year 2004-2005.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 5468/2006)

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 2004-2005, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rampur Raza Library, Rampur, for the year 2004-2005.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT 5469/2006)

(21) A copy each of the Annual Reports for the year 2005-2006 (Hindi and English versions) alongwith Audited Accounts in respect of the following Institutes:-

(i) Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar.

(Placed in Library, See No. LT 5470/2006)

(ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.

(Placed in Library, See No. LT 5471/2006)

(iii) Institute of Hotel Management Catering and Nutrition, Lucknow.

(Placed in Library, See No. LT 5472/2006)

(iv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.

(Placed in Library, See No. LT 5473/2006)

(v) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.

(Placed in Library, See No. LT 5474/2006)

(vi) Institute of Hotel Management, Catering and Nutrition, New Delhi.

(Placed in Library, See No. LT 5475/2006)

(vii) Institute of Hotel Management, Hajipur.

(Placed in Library, See No. LT 5476/2006)

- (viii) Institute of Hotel Management and Catering Technology, Thiruvananthapuram.  
(Placed in Library, See No. LT 5477/2006)
- (ix) Institute of Hotel Management, Catering and Nutrition, Shimla.  
(Placed in Library, See No. LT 5478/2006)
- (x) Institute of Hotel Management, Catering Technology and Applied Nutrition, Chennai.  
(Placed in Library, See No. LT 5479/2006)
- (xi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Mumbai.  
(Placed in Library, See No. LT 5480/2006)
- (xii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore.  
(Placed in Library, See No. LT 5481/2006)
- (xiii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.  
(Placed in Library, See No. LT 5482/2006)
- (xiv) National Council for Hotel Management and Catering Technology, New Delhi.  
(Placed in Library, See No. LT 5483/2006)
- (xv) Dr. Ambedkar Institute of Hotel Management, Catering and Nutrition, Chandigarh.  
(Placed in Library, See No. LT 5484/2006)
- (xvi) Institute of Hotel Management, Catering and Nutrition, Gurdaspur.  
(Placed in Library, See No. LT 5485/2006)
- (xvii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad.  
(Placed in Library, See No. LT 5486/2006)
- (xviii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.  
(Placed in Library, See No. LT 5487/2006)
- (xix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar.  
(Placed in Library, See No. LT 5488/2006)
- (xx) Institute of Hotel Management, Catering Technology and Applied Nutrition, Kolkata.  
(Placed in Library, See No. LT 5489/2006)

(22) A copy of the Review (Hindi and English versions) by the Government of the working of the above institutes for the year 2004-2005.

(Placed in Library, See No. LT 5490/2006)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi Rastriya Uran Akademi, Raebareli, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government

of the working of the Indira Gandhi Rastriya Uran Akademi, Raebareli,, for the year 2005-2006.

(Placed in Library, See No. LT 5491/2006)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5492/2006)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5493/2006)

- (b) (i) Review by the Government of the working of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2003-2004.
- (ii) Annual Report of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2003-2004., alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5494/2006)

- (c) (i) Review by the Government of the working of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2004-2005.
- (ii) Annual Report of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2004-2005, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5495/2006)

- (d) (i) Review by the Government of the working of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2005-2006.
- (ii) Annual Report of the National Handicapped Finance and Development Corporation, Faridabad, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (2) Two statements (Hindi and English versions) showing reasons for delay

in laying the papers mentioned at item No. (b and c) of (1) above.

(Placed in Library, See No. LT 5496/2006)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5497/2006)

THE MINISTER OF STATE IN THE DEPARTMENT OF HEAVY INDUSTRY, MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Statement regarding Review by the Government of the working of the Tyre Corporation of India Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the Tyre Corporation of India Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5498/2006)

- (b) (i) Statement regarding Review by the Government of the working of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2005-2006.
- (ii) Annual Report of the Hindustan Photo Films Manufacturing Company Limited, Ootacamund, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5499/2006)

- (c) (i) Statement regarding Review by the Government of the working of the National Instrument Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the National Instrument Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5500/2006)

- (d) (i) Statement regarding Review by the Government of the working of the Rehabilitation Industries Corporation Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the Rehabilitation Industries Corporation Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5501/2006)

- (e) (i) Statement regarding Review by the Government of the working of the Andrew Yule and Company Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the Andrew Yule and Company Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5502/2006)

- (f) (i) Statement regarding Review by the Government of the working of the Heavy Engineering Corporation Limited, Ranchi, for the year 2005-2006.
- (ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5503/2006)

- (g) (i) Statement regarding Review by the Government of the working of the Hindustan Salts Limited, Jaipur, for the year 2005-2006.
- (ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5504/2006)

- (h) (i) Statement regarding Review by the Government of the working of the Sambhar Salts Limited, Jaipur, for the year 2005-2006.
- (ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5505/2006)

(2) A copy of the statement of affairs (Hindi and English versions) of the National Industrial Development Corporation Limited (Under Liquidation) as on 31.03.2006.

(Placed in Library, See No. LT 5506/2006)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA PATEL): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Oil Industries Development Board, New Delhi, for the year 2005-2006, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Oil Industries Development Board, New Delhi, for the year 2005-2006.

(Placed in Library, See No. LT 5507/2006)

(2) A copy of the Naphtha (Acquisition, Sale, Storage and Prevention of Use in Automobile) Amendment Order, 2006 (Hindi and English versions) published in Notification No. G.S.R. 594 (E) in Gazette of India dated the 26<sup>th</sup> September, 2006 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

(Placed in Library, See No. LT 5508/2006)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the Indian Oil Corporation Limited, Mumbai, for the year 2005-2006.
- (ii) Annual Report of the Indian Oil Corporation Limited,



Mumbai, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5509/2006)

- (b) (i) Review by the Government of the working of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2005-2006.
- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Mumbai, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5510/2006)

- (c) (i) Review by the Government of the working of the Balmer Lawrie and Company Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the Balmer Lawrie and Company Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5511/2006)

- (d) (i) Review by the Government of the working of the Gas Authority of India Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the Gas Authority of India Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5512/2006)

- (e) (i) Review by the Government of the working of the Biecco Lawrie Limited, Kolkata, for the year 2005-2006.
- (ii) Annual Report of the Biecco Lawrie Limited, Kolkata, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5513/2006)

- (f) (i) Review by the Government of the working of the Engineers India Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the Engineers India Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5514/2006)

- (g) (i) Review by the Government of the working of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2005-2006.
- (ii) Annual Report of the Oil and Natural Gas Corporation Limited, New Delhi, for the year 2005-2006, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 5515/2006)